

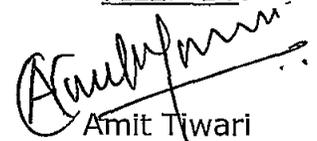
**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 143 OF 2024**

IN THE MATTER OF :**Dr. Gaurav Thakral****...Applicant****Versus****State of Uttar Pradesh & Ors.****...Respondents****INDEX**

S.No.	Content	Page No.
1.	Reply on behalf of Respondent No. 5 and 6	1-10
2.	Annexure R1 - Copy of letter dt. 16.05.2024 issued by UPPCB	11
3.	Annexure R2 - Copy of letter dt. 17.05.2024 issued by UPPCB after inspection.	12
4.	Annexure R3 - Copy of letter sent by answering respondents to UPPCB	13-19
5.	Annexure R4 - Photographs showing placement of dustbins and plantation work undertaken by answering respondents.	20-26
6.	Annexure R5 - Copy of acknowledgement receipts issued by shopkeepers.	27-30

7.	Annexure R6 - Authorisation Letter	31
----	------------------------------------	----

FILED BY:



Amit Tiwari

Counsel for the Respondent No.5
48, Lodhi Estate, New Delhi-110003

Mob: +91-8527271621

Email:- tiwariamit22@yahoo.com

Dated: 25.07.2024

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 143 OF 2024**

IN THE MATTER OF :

Dr. Gaurav Thakral

...Applicant

Versus

State of Uttar Pradesh & Ors.

...Respondents

**REPLY ON BEHALF OF THE RESPONDENT NO. 5 & 6 IN COMPLIANCE
TO THE ORDER DATED 24.05.2024 PASSED BY THIS HON'BLE
TRIBUNAL.**

RESPECTFULLY SHOWETH:

1. The captioned petition is pending adjudication before this Hon'ble Tribunal. The applicant feeling aggrieved by the Municipal Solid Waste disposal had sent a letter directly to this Hon'ble Tribunal which was registered as an Original Application.
2. This Hon'ble Tribunal vide order dt. 23.04.2024 issued notices to authorities concerned and also constituted a joint committee to verify the

factual position and to take appropriate remedial action. The relevant part of the order dt. 23.04.2024 is reproduced hereinbelow:

5. In view of the averments made in the application, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute Joint Committee comprising of representatives of Municipal Corporation, Gautam Budh Nagar, Central Pollution Control Board, Uttar Pradesh Pollution Control Board and District Magistrate, Gautam Budh Nagar and direct the same to meet within one week, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and take appropriate remedial action by following due process of law. The Uttar Pradesh State Pollution Control Board will be the nodal agency for coordination and compliance."

3. It is submitted that this Hon'ble Tribunal vide order dt. 24.05.2024 impleaded answering respondents and the project itself and directed to file its reply/objection to the report submitted by the UPPCB and the District Magistrate, Gautam Budh Nagar.

4. That accordingly, in compliance to the directions of this Hon'ble Tribunal, the present reply is being filed on behalf of the newly impleaded

respondent No. 5 & 6 i.e. M/s Gaursons Hi-Tech Infrastructure Private Limited, Gaur Biz Park, Plot No. 1, Abhay Khand II, Indirapuram, Ghaziabad-201014 and City Plaza, Commercial Pocket C-2, Gaur City, Plot No. GH-01, Sector-04, Greater Noida, Gautam Budh Nagar through its Developer M/s Gaursons Hi- Tech Infrastructure Private Limited, respectively.

5. It is submitted that in compliance to the directions of this Hon'ble Tribunal, an inspection was undertaken by the joint committee on 17.05.2024 in the premises of the respondent no. 6 in the presence of the petitioner. It is pertinent to mention here that even prior to the inspection by the committee, necessary steps were being undertaken by the answering respondents to ensure that the environment safety standards are being followed. The letter dt. 16.05.2024 issued by UPPCB regarding inspection is Annexure R1.

6. It is submitted that earlier the waste generated was being collected by the authorised agency. The waste generated from source was collected at a place from where authorised agency used to pick the same. It is submitted that the grievance of the applicant with respect to foul smell has been addressed and the Organic Waste Converter (OWC) machine of 250 kg is consistently and effectively being operated on a regular basis within the

project complex as per the Solid Waste Management Rules 2016 and approximately 60-70 kgs wet waste is being routinely processed through the OWC machine, which consistently generates approximately 10-15 kgs of organic compost. This compost is subsequently utilized within the project's gardens and horticulture activities. That this fact has also been observed by the joint committee in its report.

7. That is submitted that a Logbook is also being maintained regarding quantity of daily generation, duration of operation of OWC per day, electricity consumptions per day and disposal of MSW (dry and wet) in project. In view of logbook, total quantity of waste is 340 kg/day (dry-270 kg and wet-70 kg) and OWC machine capacity is 250kg/day.

8. It is submitted that since the inspection was done in the presence of the complainant and the issues raised were addressed by the answering respondents, the complainant has also expressed its satisfactions towards the same.

9. It is submitted that consequent to inspection, a letter dated 17.05.2024 Annexure R2 was issued to the answering respondents by the UPPCB wherein the observations made by the committee were communicated which are reproduced in English as follows:

"It is noteworthy that according to the quantity of municipal solid waste generated by the said complex, the complex is covered in the category of bulk waste generator. The Solid Waste Rules, 2016 prescribe duties & responsibilities for bulk waste generator projects. It is mandatory for the complex to discharge the duties & responsibilities mentioned in the Solid Waste Rules, 2016. The details of the recommendations given by the committee during the inspection are as follows-

- ▶ Project proponent shall ensure to provide adequate numbers of dust bins for effective collection of MSW generated from the complex.*
- ▶ Shops keepers shall ensure segregation of waste at source in dry and wet dust bin separately.*
- ▶ Project proponent shall ensure operation of OWC machine effectively on regular basis to avoid any foul smell problem in future.*
- ▶ Project proponent shall insure proper disposal of dry waste through authorized vendor of Greater Noida Industrial Development Authority.*

Therefore, in view of the above, you are directed to ensure that the compliance report of the above points and the Duty & Responsibility

mentioned in the Solid Waste Rules, 2016 is sent to this office within 01 week of receipt of the letter. Otherwise, the report of action being taken against the project/complex as per rules will be sent to the Board Headquarters, the complete responsibility of which will be of the project and the officials responsible for the project."

10. It is submitted that answering respondents after ensuring strict compliances of the directions passed and relevant laws, vide letter dt. 22.05.2024 submitted its compliance report to the UPPCB. It is submitted that in compliance to the first recommendation, the answering respondents have ensured that a comprehensive waste management system is put in place. That the four dustbins are placed on every floor of the premises and a total of 20 dustbins are placed across the entire building complex. That the dustbins are in conformity with the requirements for segregation of dry and wet waste. At the same extensive plantation has been undertaken by planting around 500 saplings in the complex itself. Plants have also been placed on each floor. The copy of the reply sent by the answering respondent to UPPCB is Annexure R3. The photographs are annexed as Annexure R4.

11. It is submitted that in compliance to the second recommendation, the answering respondents have undertaken comprehensive steps to make the

shopkeepers of the premises aware of the requirement to segregate waste at source into dry and wet dustbins separately. That an acknowledgement of the receipt of the reminder by the shopkeepers is attached herewith as Annexure R5.

12. It is submitted that in compliance to the third recommendation, the answering respondents are ensuring that the Organic Waste Converter (OWC) machine is consistently and effectively operated on a regular basis within the project complex as per the Solid Waste Management Rules 2016. As submitted above, approximately 60-70 kgs wet waste is being routinely processed through the OWC machine, which generates approximately 10-15 kgs of organic compost. This compost is being utilized within the project's gardens and horticulture activities. It is submitted that the answering respondents stay vigilant to ensure the continual and proper functioning of the OWC machine to avoid any potential odour issues in the future.

13. It is most respectfully submitted that in compliance to the fourth recommendation, the answering respondents submit that the disposal of dry waste generated from the complex is regularly being deposited with the authorized agency of the Greater Noida Industrial Development

Authority. The answering respondents undertake to ensure compliance of environmental laws.

PRAYER

It is, therefore, respectfully prayed that since answering respondents have ensured compliances and have taken remedial actions, this Hon'ble Tribunal may be pleased to dispossess off the present application. Or such other order as deem fit be passed in the interest of justice.

FILED BY:



Amit Tiwari
Counsel for the Respondent No.5
48, Lodhi Estate, New Delhi-110003
Mob: +91-8527271621
E-mail:- tiwariamit22@yahoo.com

Dated: 25.07.2024

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 143 OF 2024**

IN THE MATTER OF :

Dr. Gaurav Thakral

...Applicant

Versus

State of Uttar Pradesh & Ors.

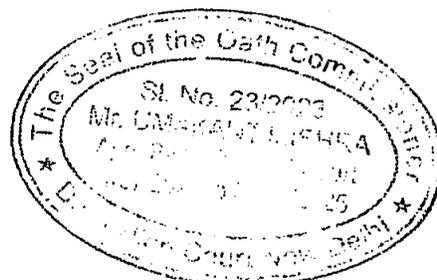
...Respondents

I, Divyanshu Srivastava, S/o Sh. Dinesh Chandra Srivastava, having office at Plot No-1, Abhay Khand 2, Shanti Vihar, Abhay Khand, Indirapuram, Ghaziabad, Uttar Pradesh aged about 32 years, do hereby solemnly affirm and declare as under:-

1. That I am employed in respondent no.5 and 6 and have been duly authorized to file the reply. I am well conversant with the facts and circumstances of the present case as per official records and I am able to depose and swear this affidavit.

2. That the accompanying reply has been drafted by our counsel under my instruction. The facts therein are true to the best of my knowledge based on official records and nothing has been concealed therefrom.

(Handwritten signature)



[Handwritten Signature]

DEPONENT

VERIFICATION:

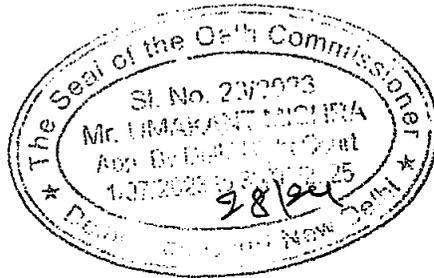
I, the Deponent do hereby solemnly affirm that the contents of the present affidavit are true and correct to the best of my knowledge and belief and nothing material has been concealed there from and that no part of it is false.

Verified on this ___ day of the month of July, 2024.

25 JUL 2024

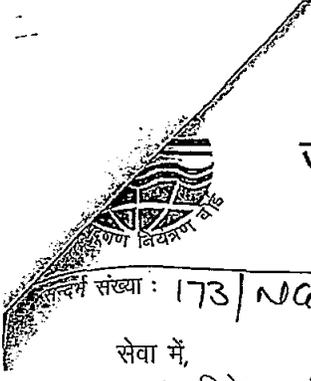
[Handwritten Signature]

DEPONENT



[Handwritten Signature]
I identify the deponent who has signed/put thumb impression in my presence.

CERTIFIED THAT THE DEPONENT
Shri/Smt. *[Handwritten Name]*
S/o W/o/D/o *[Handwritten Name]*
Res. *[Handwritten Address]*
has/has not been *[Handwritten]* in the
Court of *[Handwritten Court Name]* on *[Handwritten Date]*
25 JUL 2024
and I have *[Handwritten]* been
correct to the best of my knowledge and *[Handwritten]*
Court Commissioner of Dehra High Court



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्शियल कॉम्प्लेक्स, वीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternoida@uppcb.in, फोन/फैक्स. 0120.2321024

संदर्भ संख्या : 173/NGT-77/24

दिनांक : 16/05/2024

सेवा में,

- विशेष कार्याधिकारी (स्वास्थ्य), ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण, ग्रेटर नोएडा।
- नामित सदस्य, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली।

विषय: मा10 राष्ट्रीय हरित अधिकरण में योजित Original Application No. 143/2024 Dr. Gaurav Thakral Versus State of Uttar Pradesh & Ors. के सम्बन्ध में पारित आदेश दिनांक 23.04.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक कार्यालय जिलाधिकारी, गौतमबुद्धनगर के कार्यालय आदेश सं0 123/एन0जी0टी0-77/ओ0ए0 नं0-143/2024 दिनांक 04.05.2024 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा सिटी प्लाजा, कॉमर्शियल पॉकेट सी-2, गौर सिटी, प्लॉट नं0 जी0एच0-1, सेक्टर-4, ग्रेटर नोएडा वेस्ट, गौतमबुद्धनगर के संयुक्त निरीक्षण किये जाने हेतु समिति का गठन किया गया है। तत्कम में समिति के अध्यक्ष, अपर जिलाधिकारी (वि0/रा0), गौतमबुद्धनगर से हुई वार्ता के क्रम में अवगत कराना है कि मा10 अधिकरण में योजित ठोस अपशिष्ट निस्तारण प्रकरण में सिटी प्लाजा, कॉमर्शियल पॉकेट सी-2 की संयुक्त निरीक्षण हेतु दिनांक 17.05.2024 को प्रातः 11:00 बजे समय नियत किया गया है।

अतः आपसे अनुरोध है कि संयुक्त निरीक्षण हेतु दिनांक 17.05.2024 को प्रातः 11:00 बजे सिटी प्लाजा, कॉमर्शियल पॉकेट सी-2 पर उपस्थित होने का कष्ट करें।

भवदीय

(डी0के0 गुप्ता)
क्षेत्रीय अधिकारी

प्रतिलिपि: निम्नलिखित को सादर सूचनार्थ प्रेषित।

- जिलाधिकारी महोदय, गौतमबुद्धनगर।
- अपर जिलाधिकारी (वि0/रा0), गौतमबुद्धनगर।
- मुख्य पर्यावरण अधिकारी (वृत्त-1), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- डा0 गौरव थकराल (याचिकाकर्ता) सिटी प्लाजा, व्यापार मण्डल, कॉमर्शियल पॉकेट सी-2, गौर सिटी, प्लाजा नं0 जी0एच0-1, सेक्टर-4, ग्रेटर नोएडा वेस्ट, गौतमबुद्धनगर को इस आशय के साथ प्रेषित कि संयुक्त निरीक्षण के समय उपस्थित होने का कष्ट करें।
- डिप्टी गौरव थकराल (याचिकाकर्ता) गौर सिटी प्लाजा, प्लॉट नं0-1, अमय खण्ड-2, इंदिरापुरम, जिला बाबू को इस आशय के साथ प्रेषित कि संयुक्त निरीक्षण के समय उपस्थित होने का कष्ट करें।

Kumar
16/5/24
क्षेत्रीय अधिकारी



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्सियल काम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर

ई-मेल : rogreaternoida@uppcb.in, फोन/फैक्स- 0120-2321024

सन्दर्भ संख्या : 182 / 1757-7/24

दिनांक : 17/5/24

सेवा में,

M/s "City Plaza" Commercial Pocket- C 2,
Gaur City, Plot No.GH- 01, Sector- 4,
Greater Noida, Gautam Buddha Nagar.

विषय: मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या 143/2024 डा0 गौरव ठकराल बनाम स्टेट ऑफ यू0पी0 व अन्य में पारित आदेश दिनांक 23.04.2024 के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या 143/2024 डा0 गौरव ठकराल बनाम स्टेट ऑफ यू0पी0 व अन्य में पारित आदेश दिनांक 23.04.2024 का सन्दर्भ ग्रहण करने का कष्ट करें। तत्क्रम में आप अवगत है कि आपके काम्प्लैक्स का संयुक्त निरीक्षण समिति द्वारा दिनांक 17.05.2024 को याचिकाकर्ता एवं परियोजना प्रतिनिधि श्री रघुवीर निषाद, जी0एम0 ऑपरेशन की उपस्थिति में किया गया। उल्लेखनीय है कि उक्त कॉम्प्लैक्स के जनित नगरीय ठोस अपशिष्ट की मात्रा के अनुसार कॉम्प्लैक्स बल्क वेस्ट जनरेटर की श्रेणी में आच्छादित है। ठोस अपशिष्ट नियम, 2016 में बल्क वेस्ट जनरेटर परियोजनाओं हेतु Duty & Responsibility निर्धारित किया गया है। कॉम्प्लैक्स द्वारा ठोस अपशिष्ट नियम, 2016 में उल्लिखित Duty & Responsibility का निर्वहन किया जाना अनिवार्य है। निरीक्षण के दौरान समिति द्वारा दिये गये संस्तुति का विवरण निम्नवत् है—

- Project proponent shall ensure to provide adequate numbers of dust bins for effective collection of MSW generated from the complex.
- Shops keepers shall ensure segregation of waste at source in dry and wet dust bin separately.
- Project proponent shall ensure operation of OWC machine effectively on regular basis to avoid any foul smell problem in future.
- Project proponent shall insure proper disposal of dry waste through authorized vendor of Greater Noida Industrial Development Authority.

अतः उपरोक्त के दृष्टिगत आपको निर्देशित किया जाता है कि उक्त बिन्दुओं एवं ठोस अपशिष्ट नियम, 2016 में उल्लिखित Duty & Responsibility की अनुपालन आख्या पत्र प्राप्ति के 01 सप्ताह के अन्दर इस कार्यालय को प्रेषित किया जाना सुनिश्चित करें। अन्यथा की दशा में परियोजना/कॉम्प्लैक्स के विरुद्ध नियमानुसार कार्यवाही किये जाने की आख्या बोर्ड मुख्यालय प्रेषित कर दी जायेगी, जिसका सम्पूर्ण उत्तरदायित्व परियोजना एवं परियोजना के उत्तरदायी पदाधिकारियों का होगा।

भवदीय

17/5/24
(डी0के0 गुप्ता)

क्षेत्रीय अधिकारी

प्रतिलिपि: मुख्य पर्यावरण अधिकारी (वृत्त-1), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

क्षेत्रीय अधिकारी

To
Uttar Pradesh Pollution Control Board.
A-1, First Floor, Commercial Complex Bita-2.
Grater Noida Goutam Budh Nagar.

Dated- 22.05.2024

Subject : In response to your letter dated 17.05.2024 bearing reference number 18L/NGT-77/24 23-04-2024 in compliance with the order dated 23.04.2024 passed by the Hon'ble National Green Tribunal in OA 143/2024 in the matter of Dr. Gaurav Takral vs State of U.P and others.

Respected Sir,

We are writing in response to your letter dated 17.05.2024, referenced above. At the outset we wish to clarify that in the above referenced OA 143/2024 M/s. Gaursons Promoters Private Limited, which is our group company, has mistakenly been referred to as the developer of the project 'City Plaza' located at Commercial Pocket-C2, Gaur City, Plot No. GH-01, Sector-4, Greater Noida, Gautam Budh Nagar. However, the concerned project is being developed by Gaursons Hi-Tech Infrastructure Private Limited and as such the clarification, requested by your good office, is being provided on the on the letterhead of the undersigned developer company.

With respect to the observations made by your good office following the inspection conducted at our project "City Plaza", on 17.05.2024, we are hereby submitting the para wise responses to provide the necessary clarifications and details as requested by your good office:

1. We have ensured comprehensive waste management. There are four dustbins on every floor. A total of 20 dustbins are there across the entire building complex. The dustbins are in conformity with the requirements for segregation of dry and wet waste. The relevant photographs in support of the same are being annexed herewith as Annexure 1.
2. We have already informed and made aware the shopkeepers of the requirement to segregate waste at source into dry and wet dustbins separately and we have again reminded them of these requirements pursuant to your letter. An acknowledgement of the receipt of the reminder by the shopkeepers is attached herewith as Annexure 2.
3. The Organic Waste Converter (OWC) machine is consistently and effectively operated on a regular basis within the project complex as per the Solid Waste Management Rules 2016. Approximately 60-70 kgs wet waste is being routinely processed through the OWC machine, which consistently generates approximately 15-20 kgs of organic compost. This compost is subsequently utilized and applied within the project's gardens and horticulture activities. In addition, we remain vigilant to ensure the continual and proper functioning of the OWC machine to avoid any potential odor issues in the future.
4. The disposal of dry waste generated from the complex is regularly being deposited with the authorized agency of the Greater Noida Industrial Development Authority.

We humbly submit that we have been diligently observing all the relevant rules and regulations and we trust that the clarification provided, along with the documents on record, adequately addresses your inquiries.

Should you require any further information or clarification, please do not hesitate to contact us. We appreciate your guidance and cooperation in this matter.

For Gaursons Hi-Tech Infrastructure Private Limited
For Gaursons Hi-Tech Infrastructure Pvt. Ltd.

Authorised Signatory

Authorised Signatory

24/05/2024
3070
24/05/2024

Anexure -1



Page no.-1

G A U R S

IP Estates Pvt.Ltd.

City Plaza, Gaur City-01, Greater Noida WestDated:-18/05/2024

सूचना

यह आप सभी को सूचित करना है कि हमने सिटी प्लाजा परिसर में गीले व सूखे कचरे के उचित निस्तारण हेतु अलग अलग डिब्बे की व्यवस्था की है अतः आप सभी से अनुरोध है कृपया गीला कचरा जैसे फलों के छिलके, सड़े फल, सब्जी, बचा भोजन, अंडे के छिलके, जूस से बचा कचरा आदि को हरे रंग के डिब्बे में ही डालें व सूखा कचरा जैसे प्लास्टिक, बोतलें, कागज कप, प्लेट, पैकेट अखबार, डिब्बे, बॉक्स, आदि कचरे को नीले डिब्बे में ही डालें।
आप सभी से सहयोग की कामना करते हैं।

धन्यवाद

टीम मेंटेनेंस सिटी प्लाजा गौरसिटी -१



Page no.-2

जागरूक सहभागिता के हस्ताक्षर:-

1:- Akshay GF/307

2. Pran LG-29

3. Dev LG-28

4. Him LG-37

5. Chopra - 69 - 26

6. Sharma LG 4-

7. Soni LG 8

8. AB LGF-22/09

9. LGF-10 Neetu

10. LGF 14 AKR

11. LG 16 Deeba

12. LG 43 Shy

13. LGF-44 Apurva Gupta

GF-25 -

GF-26 -

GF-27 - Shreya

GF-01 -

GF-02 - Ab

GF-06 - Deepu

GF-08 - Shreya

SF-206/208

GF-36/37 - AK

GF-38 - Shreya

GF-39 - Shreya

GF-41 - Anyanya

GF-40 - Shreya

FF-118 - Anshu Bhatt

FF-114 & 115 - Aditya Sharma

14. GF-12,18

Apollo pharmacy

15. GF-16 -

Sangeeta

FF-134 -

(well done nice initiative)
Receipt up. ☺

16. GF-19 -

Shreya

FF-122/118

Tushar

17. GF-20 -

18. GF-21 -

Shreya

FF-123 -

Mamika

19. GF-23/33 -

FF-106

Shreya

20. GF-24 -

GF-53 -

Shreya

GF-55 -

Shreya

Page no.-3

जागरूक सहभागिता के हस्ताक्षर:-

- 1:-  L.G.F. 62
- 2 -  L.G.F. 33
- 3  L.G.F. 34
- 4 Manoj L.G.F. 53
- 5 Shivan L.G.F. 54
- 6 Rajakumar L.G.F. 32
- 7 - Vinod Kumar L.G. 35
- 8) - Ravinder Kothwal - L.G. 51
- 9) - Umar Chaudhary L.G. 38
- 10) Yashir — L.G. 19
- 11) Ankit — L.G. 24
- 12) Ajwal — L.G. 52
- 13) Raju — L.G. 55
- 14) Sunny — L.G. 53
- 15) Rakesh — L.C. 39
- 17)  L.G. 40
- 12) Hardeep — L.G. 41
- 18) Bhuvan — L.G. 51
- 19) Jitesh — L.G. 42
- 20)  L.G. 47
- 21) PASHU SINGH — L.G. 46
- 22) Teetu — L.G. 45

Page no.-4

जागरूक सहभागिता के हस्ताक्षर:-

1:- Sayni 305
Marghad 301+302+303+304
Palyan 317
~~Asak~~ 316
~~Outs A~~ 212, 211, 214, 215,
Kail 216, 217

P. N. S. K.
 Shop No. 218, 201

K. N. S. Shop- 222

Abhishek
 Shop No-223

Ajay
 Shop NO 224

Shop No-205

Chander
 Shop No. 123

Mavisa

Abhishek 125
 9599622300

Semul
 981770495

Sh 9990838182
 SN. FF 133



सिटी प्लाजा व्यापार मण्डल

कार्यालय : शॉप नं. 206, सिटी प्लाजा, कमर्शियल पॉकेट सी-3, गौर सिटी, प्लॉट नं. जी. एच.-1

सैक्टर-4, ग्रेटर नोएडा वेस्ट, गौतमबुद्ध नगर

E-mail : cityplazamarket@gmail.com

डा. गौरव ठकराल अध्यक्ष 9811184304	श्री अवनीश दीक्षित उपाध्यक्ष 7042066002	श्री प्रवीन गर्ग महासचिव 9873199833	श्रीमति शोनांजलि सचिव 9999019228	श्री अनुपम कोषाध्यक्ष 9810626757
---	---	---	--	--

श्री संजय सब्बरवाल
कार्यकारिणी सदस्य
9999022651

श्री हरप्रीत सिंह
कार्यकारिणी सदस्य
9953235003

श्री ओम छाबड़ा
कार्यकारिणी सदस्य
7838787890

श्री धीरेन्द्र
कार्यकारिणी सदस्य
8265957909

श्री कवल दुआ
कार्यकारिणी सदस्य
9582806827

डा. सुमाली
कार्यकारिणी सदस्य
9560742313

श्री दीपक
कार्यकारिणी सदस्य
8010001544

श्री अपूर्व अग्रवाल
कार्यकारिणी सदस्य
9716887251

श्रीमति नेहा
कार्यकारिणी सदस्य
9643268079

श्री रंजीत
कार्यकारिणी सदस्य
8510003450

श्री विष्णु गौर
कार्यकारिणी सदस्य
8852990750

सलाहकार समिति
श्री कृष्णा अग्रवाल
9971544865

सरदार गुरमुख सिंह
9810970333

श्री विनय गौर
9313907887

पत्रांक

दिनांक 17/5/24

सेवा में,

श्रीमान अध्यक्ष महोदय

राष्ट्रीय हरित न्यायाधिकरण

विषय :- सिटी प्लाजा के फायर सर्विस एरिया (सेटबैक) में नियम विरुद्ध खुला कूड़ा घर के सम्बन्ध में.

महोदय,

हमारे पत्रांक दिनांक 4.9.2023 के सन्दर्भ में आपके द्वारा गठित कमिटी ने मौका मुआयना किया और कूड़ा घर वहां से शिफ्ट किया जा चुका है, जहा दूसरी जगह कूड़ा घर बनाया गया है वहां का भी मुआयना आपकी टीम ने किया है, कूड़ा घर से सम्बंधित हमारी समस्या का निस्तारण हो गया है।

आपके द्वारा त्वरित कार्यवाही के लिए सिटी प्लाजा व्यापार मंडल आपका आभार व्यक्त करता है।

धन्यवाद

अध्यक्ष

सिटी प्लाजा व्यापार मंडल

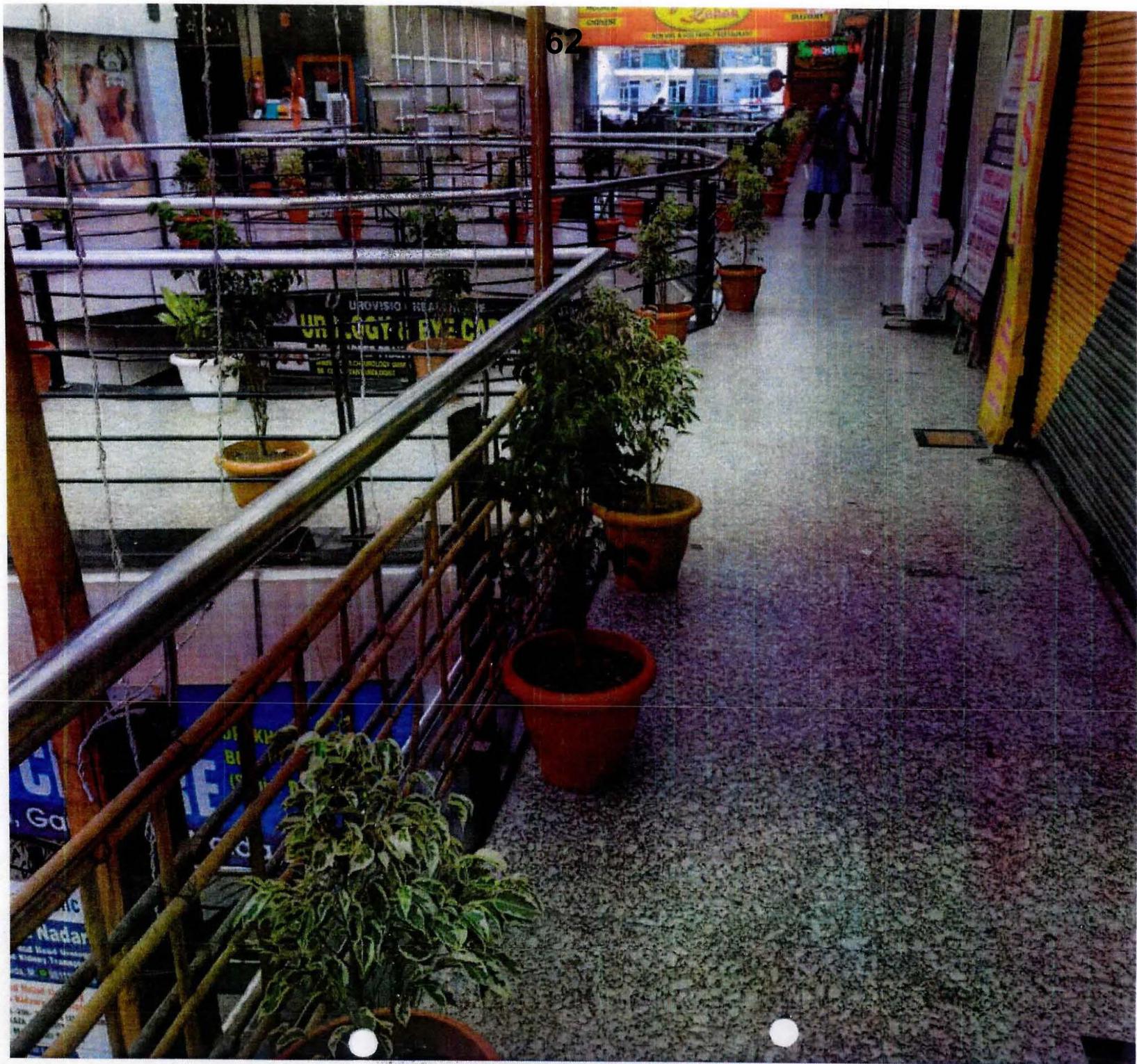
गौर सिटी 1

6/12/24, 3:50 PM

1718187601271.jpg



21



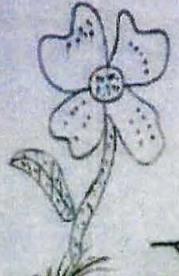
62

P-16



23

64



“ स्वच्छता
स्वच्छता ”



MUGHLAI
CHINESE

Gosht Kabab
NON VEG. & VEG FAMILY RESTAURANT

DINI
TAKE A
DELIVERY

The Food Store

* WASH YOUR HANDS
 * WASH YOUR CUTLERY
 * SPECIAL IN INDIAN CUISINES
 * SPECIAL PRICE FOR BIRTHDAYS & PARTIES
 We have facilities for...

DR. CUSTOMER ZEL

UROVISION HEALTH CARE

UROLOGY & ENDOCRINOLOGY

DR. PRADEEP PRAKASH
MS, M.Ch. UROLOGY (AIIMS)
CONSULTANT UROLOGIST

HEALTH CARE CLINIC
7428737159

DR. PARUL VARDHAN
MBBS, DOMS, DNB
SR. CONSULTANT & SPECIALIST







Page no.-1

G A U R S

IP Estates Pvt.Ltd.

City Plaza, Gaur City-01, Greater Noida WestDated:-18/05/2024

सूचना

यह आप सभी को सूचित करना है कि हमने सिटी प्लाजा परिसर में गीले व सूखे कचरे के उचित निस्तारण हेतु अलग अलग डिब्बे की व्यवस्था की है अतः आप सभी से अनुरोध है कृपया गीला कचरा जैसे फलों के छिलके, सड़े फल, सब्जी, बचा भोजन, अंडे के छिलके, जूस से बचा कचरा आदि को हरे रंग के डिब्बे में ही डालें व सूखा कचरा जैसे प्लास्टिक, बोतलें, कागज कप, प्लेट, पैकेट अखबार, डिब्बे, बॉक्स, आदि कचरे को नीले डिब्बे में ही डालें।

आप सभी से सहयोग की कामना करते हैं।

धन्यवाद

टीम मेंटेनेंस सिटी प्लाजा गौरसिटी - १



Page no.-2

जागरूक सहभागिता के हस्ताक्षर:-

1:- Abhishek FF/307

2. Pran LG-29

3. Gov LG-28

4. Him LG-37

5. Chopra - 69-26

6. ... LG-4-

7. ... LG-8

8. ... LGF-22/09

9. ... LGF-10 Neetu

10. ... LGF 14 ...

11. ... LG 16 Deepak

12. ... LG 43 ...

13. ... LGF-44 Apurva Gupta

GF-25 -

GF-26 -

GF-27 - Sonu

GF-01 -

GF-02 - ...

GF-06 - Deepu

GF-08 - ...

SF-206/208

GF-36/37 - ...

GF-38 - ...

GF-39 - ...

GF-41 - Anyanya

GF-40 - Bala

FF-118 - Anshu Prasad

FF-114 & 115 - Aditya Sharma

14. GF-12,18 Apollo pharmacy ...

15. GF-16 - Sanjay

16. GF-19 - ...

17. GF-20 - ...

18. GF-21 - ...

19. GF-23/33 - ...

20. GF-24 - ...

FF-134 - ...

FF-122/118 Tudra

FF-123 - Manish

FF-106 - ...

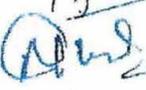
GF-53 - ...

GF-55 - ...

(well done. nice initiative) Receipt up. 😊

Page no.-3

जागरूक सहभागिता के हस्ताक्षर:-

- 1:-  L.G.F. 62
- 2 -  L.G.F. 33
- 3  L.G.F. 34
- 4 Manoj L.G.F. 53
- 5 Shivan L.G.F. 54
- 6 Raju Kumar L.G.F. 32
- 7 - Vinod Kumar L.G. 35
- 8 - Ravinder Kothwal - L.G. 51
- 9 - Umar Qureshi L.G. 38
- 10) Yasir ——— L.G. 19
- 11) Ankit ——— L.G. 24
- 12) Ajwal ——— L.G. 52
- 13) Raju ——— L.G. 55
- 14) Sunny. ——— L.G. 53
- 15) Rakey ——— L.C. 39
- 17  ——— L.G. 40
- 17 - Sandeep ——— L.G. 41
- 18 Khushi ——— L.G. = 51
- 19 Jitendra ——— L.G. = 42
- 20 " " ——— L.G. = 47
- 21 RASHI SIMHA ——— L.G. = 46
- 22 Teetu ——— L.G. 45

Page no.-4

जागरूक सहभागिता के हस्ताक्षर:-

1:- Sayani 305
Marghad 301+302+303+304
Palyan 317
~~Asak~~ 316
~~Devi A~~ 212, 211, 214, 215,
Kail 216, 217

Poo-sh
 St. No. 218, 201

Rahul Shop-222

Abhis
 Shop-No-223

Raj
 Shop NO 224

Shop No-205

Manish
 Shop No. 123

Manish

Abhishek 125
 9599622300

Smit
 981735495

Sh 9990838182
 SN. PF 133

CERTIFIED TRUE COPY OF THE EXTRACTS OF THE RESOLUTION PASSED IN THE MEETING OF THE BOARD OF DIRECTORS OF GAURSONS HI-TECH INFRASTRUCTURE PRIVATE LIMITED, HELD ON THE 05TH DAY OF JULY, 2024 FROM 10.00 A.M. TO 10.20 A.M. AT THE CORPORATE OFFICE OF THE COMPANY AT GAUR BIZ PARK, PLOT NO-1, ABHAY KHAND-II, INDIRAPURAM, GHAZIABAD, UTTAR PRADESH 201014

=====
"RESOLVED THAT Mr. Divyanshu Srivastava S/o Sh D.C. Srivastava, Authorised Signatory of the company whose specimen signatures duly attested are appended below, be and is hereby authorized on behalf of the company to appear before Supreme Court, High Court, or any court of Law, attend hearing give statement /undertaking / affidavit / reply/ vakalatnama and sign all documents/letters in respect of law matters as and when required by the Company.

'FURTHER RESOLVED THAT Mr. Divyanshu Srivastava Authorised Signatory of the company be and is hereby authorized to sign, execute, all the documents, papers etc. as may be required for the above said purpose

RESOLVED FURTHER THAT this resolution will be valid till Mr. Divyanshu Srivastava is in employment of the company.

Certified true copy

For Gaursons Hi-Tech Infrastructure Private Limited

For Gaursons Hi-Tech Infrastructure Pvt. Ltd.
Anjali Verma
 (Company Secretary)
 M.No-F7362 Company Secretary M.No- F7362
 Plot-67, Gyankhan-II
 Indirapuram, Ghaziabad



(Signed and accepted)
 (Divyanshu Srivastava)

For Gaursons Hi-Tech Infrastructure Pvt. Ltd.

 (Signed and Attested)
 (Anjali Verma)
 Company Secretary
 M.No-F7362